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THE SREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECHNOLOGY,
TRIVANDRUM (AMENDMENT) ACT, 2005

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NO. 40 OF 2005

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[5th September, 2005.]

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An Act to amend the Sree Chitra Tirunal Institute for Medical
Sciences and Technology, Trivandrum Act, 1980.

BE it enacted by Parliament in the Fifty-sixth Year of the Republic of
India as follows:-

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Short title.

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1. Short title.-This Act may be called the Sree Chitra Tirunal
Institute for Medical Sciences and Technology, Trivandrum (Amendment)
Act, 2005.

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Amendment of section 6.

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2. Amendment of section 6.-In section 6 of the Sree Chitra Tirunal
Institute for Medical Sciences and Technology, Trivandrum Act, 1980 (52
of 1980), in sub-section (2), the following words shall be added at the
end, namely:-

"or he becomes Speaker or Deputy Speaker of the House of the People, or
Deputy Chairman of the Council of States, or a Minister.".

T. K. VISWANATHAN,

Secy. to the Govt. of India.

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